

STANDARD OPERATIVE PROCEDURE FOR PRIVATE PRACTITIONERS WHILE RUNNING THEIR HOSPITALS DURING COVID-19 OUTBREAK

Introduction

On 31 December 2019, the World Health Organization (WHO) China Country Office was informed of cases of pneumonia of unknown cause detected in Wuhan City, Hubei Province of China. On 7th January 2020, the causative pathogen was identified as a novel corona virus (2019-nCoV). The majority of these cases were linked to a seafood, poultry and live wild life market in Wuhan City, suggesting that the novel corona virus has a possible animal origin. The incubation period is currently estimated to be up to 14 days. Corona viruses belong to a large family of viruses causing a wide spectrum of illness, ranging from very mild to severe. In India, we received the first case of corona virus on 9th February, 2020. In 20 days of time it spread all over the country with 844 cases of corona virus patients. In the state of Maharashtra 154 cases emerged in these 20 days.

Directives for Private Practitioners and Hospitals

It is mandatory health care facilities should be available for routine patient care and each and every medical health care professional should perform their role from hospitals. All attending health care professions should use masks, regularly wash hands with soap and water and use sanitizers in between patients. Hospital Staff should also ensure stethoscopes and other equipments properly sterilize after every use. Each Hospital/Clinic should follow Infection, Prevention and Control guidelines issued by MOHFW.

(WebLink - <https://ncdc.gov.in/WriteReadData/1892s/6230162051583507894.pdf>.)

Each Hospital should Prioritize and segregate Fever, Cough, and Breathless patients from Hospital/Clinic point of Entry. **If they come across any suspected COVID-19 case then they should follow the following Standard Operative Procedures.**

Standard Operative Procedure for Private Hospital, Clinicians, and all Non-COVID Government Health Care facilities

A. If any non COVID-19 health care facility in District come across with COVID-19 Suspect (AS PER I.C.M.R. GUIDELINES DATED 23/3/2020-

https://icmr.nic.in/sites/default/files/upload_documents/2020-03-20_covid19_test_v3.pdf) then they should refer this suspected patient to COVID-19 health care facility as per the referral guidelines (**Annexure-I**)

B. Each Collector will ensure that all non COVID-19 health care facilities should aware with the COVID 19 health care facilities in that district. List of COVID 19 health care facilities should be prepared as per **Annexure II** and same shall be communicated to all concerned hospitals and display on the website of District collector.

ANNEXURE - I - Referral guidelines for Non-COVID 19 Health Care Facilities -

1. Health care provider will make a call nearest COVID 19 hospital. He will confirm availability of bed and ambulance. The referring hospital should only transfer the patient in ambulance provided by COVID 19 hospital.
2. In case of non availability of bed and ambulance in nearby COVID 19 hospital, next nearest COVID-19 hospital should be approached.

ANNEXURE II - Template for COVID 19 Health Care Facilities in the District (Should be separately filled by each COVID-19 Hospital)

1. Name of COVID 19 Hospital
2. Incharge of COVID-19 Hospital
 - 2.A Name
 - 2.B Contact No. (Landline and Mobile No)
 - 2.C. Alternate Contact person (Name and mobile No.)
3. Address of Hospital
4. Isolation beds Details for COVID-19 patients
 - 4.A Bed for suspected patients
 - 4.B Bed for COVID-19 positive patients
 - 4.C No. of CCU Beds
5. No. of ambulance with Driver details available for COVID-19 patients transport.

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